



புதுச்சேரி மாநில அரசிதழ்

La Gazette de L'État de Poudouchéry

The Gazette of Puducherry

PART - I

சிறப்பு வெளியீடு

EXTRAORDINAIRE

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அதிகாரம் பெற்ற
வெளியீடு

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No.		Poudouchéry	Vendredi	3	Janvier	2020 (13 Pausa 1941)
No.		Puducherry	Friday	3rd	January	2020

PUDUCHERRY PLANNING AUTHORITY, PUDUCHERRY

No. 220-1-1/PPA/MP/2019.

Puducherry, dated 3rd January 2020.

NOTIFICATION

In exercise of the powers conferred under sections 53 and 54 of the Pondicherry Town and Country Planning Act, 1969 (No. 13 of 1970) and all other powers enabling in this behalf, the Puducherry Planning Authority decided to revise the rates of development charges for land and building *vide* Minutes of Puducherry Planning Authority Meeting held on 16-12-2019. The new rates of development charges for land and building for residential use as applicable to various places are published hereunder as per rule 82 of the Pondicherry Town and Country Planning Rules, 1974.

(1) **Development charges for Land**

(i)	Within Conurbation Area as prescribed in the Report of Comprehensive Development Plan for Puducherry Planning Area-2036.	- ₹ 25 per square metre
(ii)	Outside Conurbation Area as prescribed in the Report of Comprehensive Development Plan for Puducherry Planning Area-2036.	- ₹ 15 per square metre

(2) **Development charges for Building**

(i)	Within Conurbation Area as prescribed in the Report of Comprehensive Development Plan for Puducherry Planning Area-2036.	- ₹ 20 per square metre (for total built up area)
(ii)	Outside Conurbation Area as prescribed in the Report of Comprehensive Development Plan for Puducherry Planning Area-2036.	- ₹ 10 per square metre (for total built up area)

The rates of development charges for land and building for (i) Residential buildings more than two dwelling units and (ii) Non-residential buildings/land uses, shall be collected at the rate of two times of residential use. The development charges for building shall be collected for total built up area.

The above rates shall come into force with effect from the date of publication of this notification in the Official Gazette.

M. KANDAR SELVAN,
Member-Secretary.
